

BENCH-II

Admission

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB).No. 312/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4th July, 2017, 10.30 A.M

Name of the Company	Viaan Industries Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of Alpha Radios (Operational Creditor)	Signature with date <u>Mukherjee</u> 4.7.17

1. MAYANK KAKRANIA, ADVOCATE
2. PRANTIK GARAI, ADVOCATE

Mukherjee
For Alpha Radios


Mukherjee
4.7.17

04 07 2017 – CP(IB) No.312/KB/2017 – Viaan Industries Ltd.

Applicant on behalf of the operational creditor is present.

Since the notice has not been served upon the Corporate Debtor, therefore, the applicant is directed to serve the notice along with copy of application in the prescribed form upon the Corporate Debtor viz. Viaan Industries Ltd. forthwith. Applicant is further directed to submit proof of service of notice.

Fixed on 28.07.2017


(MANORAMA KUMARI)
MEMBER (JUDICIAL)